

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.25 of 2013 and
IA No. 41 of 2013**

Dated: 22nd November, 2013

In the matter of

Gujarat State Petronet Ltd.

... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board

... Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Counsel for the Respondent(s):

ORDER

As agreed by the Learned Counsel for the parties, post the matter
on **02.12.2013 at 2.30 p.m.**

(COURT MASTER)